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ITEM NO.53

COURT NO.9

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).4712/2012

(From the judgement and order dated 01/06/2012 in SCRA No.2719/2011, of
The HIGH COURT OF GUJARAT AT AHMEDABAD)

SUBHASH TRIVEDI

Petitioner(s)

VERSUS

VISHAL SHARADBHAI SINGALA & ORS.

Respondent(s)

(With appln(s) for stay,permission to file additional documents and office
report)

Date: 31/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s)

Mr. S Udaya Kumar Sagar,Adv.
Ms. Bina Madhavan,Adv (NOT PRESENT)
Ms. Praseena Joseph,Adv.
for M/S. Lawyer'S Knit & Co,Adv.

For Respondent(s)

Ms. Hemantika Wahi,Adv.
Ms. Jesal,Adv.
Ms. Nandini Gupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

List after six weeks as prayed for as the matter is being
heard by the High Court.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master